

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3400  
TO BE ANSWERED ON 09<sup>th</sup> AUGUST, 2021**

**Vacant Posts in Ministry of Education**

**3400. SHRI DHARMENDRA KASHYAP:**

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a large number of posts are vacant in the category of Scheduled Castes, Scheduled Tribes and Other Backward Classes in the Ministry;

(b) the number of sanctioned posts in these and general categories and the number of vacant posts out of them, category-wise;

(c) the details of the steps taken during the last two years for filling them up; and

(d) whether some communities are being deprived of the benefits of reservation by not making appointments on sanctioned posts and if so, the details thereof?

**ANSWER  
MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) & (b): The sanctioned and vacant posts belonging to various cadres such as Indian Statistical Service (ISS), Sub-ordinate Statistical Service (SSS), Indian Economic Service (IES), Central Secretariat Services (CSS), Central Secretariat Stenographers Services (CSSS), Central Secretariat Clerical Services (CSCS), Central Secretariat Official Language Services (CSOLS) etc. and posts under Central Staffing Scheme are maintained and filled up by respective Cadre Controlling Authorities. As far as the posts, where the Cadre Controlling Authority is this Ministry, a category-wise detail of sanctioned and vacant posts are given in the table at **Annexure**.

(c) Filling up of vacancies is an ongoing and continuous process. The vacancies are filled up through promotion/ direct recruitment/ deputation/ departmental examination as prescribed in their recruitment rules and are reported to the Department of Personnel & Training (DoP&T) or Staff Selection Commission (SSC) etc. from time to time. In respect of vacancies relating to Senior Secretariat Assistant (SSA) Zone of Consideration for promotion to the post is issued by DoP&T. All candidates covered under Zone of Consideration issued by DoP&T have been promoted. Vacant posts of Multi-Tasking Staff and Canteen Attendant have been reported to SSC.

(d) No, Sir.

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**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 3400 TO BE ANSWERED ON 09.08.2021 ASKED BY SHRI DHARMENDRA KASHYAP, HON'BLE MEMBER OF PARLIAMENT REGARDING 'VACANT POSTS IN MINISTRY OF EDUCATION'**

Name of the post	Sanctioned Posts				In Position				Vacant Posts			
	General	SC	ST	OBC	General	SC	ST	OBC	General	SC	ST	OBC
Senior Secretariat Assistant (SSA)	43	8	3	-	15	3	2	-	28	5	1	-
Multi-Tasking Staff	81	29	14	53	30	58	8	11	51	-29* (excess)	06	42
Canteen Attendant	07	1	01	02	2	2	-	-	05	-01* (excess)	01	02

\*Since, all the Group D posts are merged to the post of MTS by 6<sup>th</sup> Pay Commission, the “in position posts” in the category of SC exceeds the sanctioned posts.

